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Title: Need to provide regular and adequate supply of petroleum products in Lakshadweep.

*SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to draw the attention of the House that there is an acute shortage of petrol in Lakshadweep Islands. Lakshadweep has been granted the status of Scheduled Tribe under Schedule V to the Constitution of India on account of its geographical isolation from the mainland. the islanders are economically and socially backward.

Lakshadweep Development Corporation Ltd. (LDCL) is the main supplier of petrol in all the islands of Lakshadweep. No private barge is allowed to carry petrol. Therefore, U.T. of Lakshadweep is fully dependent on supply of petrol from LDCL. There is no petrol storage facility in Lakshadweep. The LDCL carry petrol from Mangalore and Beypore Ports which is time consuming. Any delay in supply from these ports affects the whole system in Lakshadweep Island.

I request and urge the Government to intervene in the matter and ensure that petrol is supplied timely as per requirement. Provision of a Petrol Depot in the Island is a must to meet the emergent requirement of the islanders as well as of the Administration.